

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No.480/ND/2018

In the matter of:

Winrade Trading Pvt. Ltd. & Ors. ... Appellant
Vs. ... Respondent
Registrar of Companies, New Delhi

SECTION: Under Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 03.05.2018

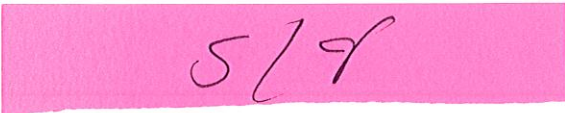
For the appellant
For the Respondent

Ms. Suhita Mukhopadhyay, PCS
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ORDER

Ld. Counsel for the appellant states that they have served ROC and IT in mid-April 2018. The ROC and Income tax are directed to file their reply within three weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 4th June, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**